Jour (Ming)

Declaration of Assets and Liabilities

Year 2023-24

I. SHALLENDRA PRASAD son/daughter/wife of KALLU MAHTO aged years, belonging to Stene factory out PS service and presently working as DIHAR. VID HAH SABHA. PATMA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2609/24

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	5,000	RAJIYI KOMBRI	KSHIT13	SHRAVN	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,00000	200000	,,	11	
(iii)	Bonds, Debentures and Shares in companies	1 1		end)		_
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	1		
(v)	Motor Vehicles (details of make, etc.)	BROCT 5383.	-	1-	-	
(vi)	Jewellery (give details of weight and value)	holdesog. Silver-150	Gold-150 gon Silver-500 gm			Marie Land
(vii)	Other assets, such as values of claims / interests	LED WASHING MACHINE A·C·-2	-		and the second second	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		_		
(III)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	900sft Bhithma Partons	Jogipus patra	-		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_		_		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_				
(v)	Others (such as interest in property)	-	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		The state of the s	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .01:02:2624
(a)	(i) Loans from Banks	SBI, & Vidhan manda patra	700000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		13/9
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		-
		Was a second of the second	

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	(d) dues to departments dealing with telephones	_	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		in the second
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	_	
	(III) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.		
Orrigonal Ros		PTS/BLA1216
Gender	dr.	M (M/F)
Date of Birth		22011972 (DD/MM/YYYY)
Class/Group	1 2	R (A/B/C)
Cadre	(14	Stenogonpher and Private secondary services
		(Full Name e.g. B.A.SBihar Administrative Service,
CV PRO ASSESSMENT		B.S.S Bihar Secretariat Service etc.)
Home District	ir.	Nalanda,
I hereby d	eclare	that the above details are true to the best of my
knowledge and be	lief.	
		Sulnder poese
		Signature
		Name of Employee: SHALLEHURA PRASAD
Place: Patng	vii.	Pint and
Place: Patng Date: 15/02/202	У.	Department: Lihar Legis Lative Assembly secretarial, Patrice
Note: Please	a sign	each page of the declaration. Asset declaration form

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.